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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/335/IB/2018  
NAME OF THE PETITIONER(S) : TARAPORE CONSTRUCTION PVT LTD  
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD  
UNDER SECTION : 9 RULE 6

| S.No. | Name (in Capital)                    | Represented by | Signature      |
|-------|--------------------------------------|----------------|----------------|
|       | Gauthanjali T.<br>for Ayar and Dolea | Respondent     | Gauthanjali T. |
|       | RAN RESASADAN<br>JM LEGAL            | Petitioner     | Rani           |

**ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that the senior counsel could not attend the Tribunal today to make submissions. She also prayed for time to file counter. Time is enlarged at request finally with a direction to file counter and furnish a copy of the same to the other side prior to the next date of hearing to enable them to file reply. Put up on 14.06.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)